

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Nomination of Judicial Officers for participating in the Sensitization Programme on issues relating to Narcotics.

ORDER

No: 1447 of 2026/RG/GS

Dated: 15-09-2026

The Judicial Officers, as per Annexure "A" to this order are hereby nominated for participating in the subject programme **Physically/Virtually** as stated against their respective names, which is scheduled to be held on 19th of September, 2026 at J&K Judicial Academy, Mominabad, Srinagar.

The Judicial officers who are nominated to attend the above programme physically shall report at the aforesaid venue, at 09:45 AM and those who are to attend the programme virtually shall join through virtual mode, on the scheduled date.

By Order.


(M.K. Sharma)
Registrar General

No: 42210-59/RG/GS

Dated: 15-09-2026

Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
..... for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of UT of Ladakh/Kashmir Province.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to get the same uploaded on the official web site of the High Court.
8. Chief Librarian, High Court of J&K, and Ladakh, Jammu/Srinagar.
..... for information and maintaining the record of the same.
9. Order File.


Registrar General

Annexure “A”
One Day Sensitization Programme on “Issues Related to Narcotics”
At J&K Judicial Academy, Mominabad, Srinagar
on 19th Sep, 2026 (Saturday)

S. No.	Name Mr./Ms.	Present Place of Posting
1	Abdul Qayoom Mir	Special Judge NDPS, Baramulla
2	Manzoor Ahmad Zargar	Special Judge NDPS, Pulwama
3	Yahya Firdous Ahangar	Presiding Officer, Fast Track Court, Budgam
4	Ahsan Ullah Parvez Malik	Additional District & Sessions Judge, Bandipora
5	Vinod Kumar	Special Judge NDPS, Srinagar
6	Rafia Hassan	PO, Fast Track Court , Kulgam
7	Fozia Paul	Additional District & Sessions Judge Ganderbal
8	Imran Hussain Wani	Special Judge NDPS, Anantnag
9	Tsewang Phuntsog	Chief Judicial Magistrate Kargil (Virtually)
10	Manzoor Hussain	Chief Judicial Magistrate, Handwara
11	Iqbal Ahmad Akhoon	Chief Judicial Magistrate, Bandipora
12	Phuntsog Angmo	Chief Judicial Magistrate, Leh (Virtually)
13	Rayaz Ahmed Choudhary	Chief Judicial Magistrate, Shopian
14	Sajad ur Rehman	Chief Judicial Magistrate, Anantnag
15	Altaf Hussain Khan	Chief Judicial Magistrate, Kulgam
16	Abdul Bari	Chief Judicial Magistrate, Budgam
17	Nusrat Ali Hakak	Chief Judicial Magistrate, Ganderbal
18	Muzamil Ahmad Wani	Chief Judicial Magistrate, Pulwama
19	Iqbal Rafiq Vakil	Chief Judicial Magistrate, Sopore
20	Touseef Ahmad Magray	Chief Judicial Magistrate, Srinagar